

funds are provided to States/Union Territories in a consolidated manner. Out of the total funds including the state share, the States/UTs can spend upto 5% of funds for SUSV component.

Catering of space for urban population

1187. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether as per expectation, 40 per cent of India's population will live in urban regions by 2030 and the country will have to build six to eight hundred million square metres of urban space for it; and

(b) if so, what are the preparations of Government in this regard to cater to the needs of growing urban population?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) As per Report of the Technical Group on Population Projections for India and States, 2011-2036, based on Census 2011, published by the National Commission on Population (NCP), Ministry of Health and Family Welfare, Government of India in July 2020, the projected urban population for India as on 1st March, 2030 would be 37.25% of total country's population.

Urban development being a State subject, creation of urban infrastructure is the responsibility of the State Governments. The Ministry of Housing and Urban Affairs through its various missions / schemes such as the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart City Mission, Swachh Bharat Mission-Urban (SBM-U), Pradhan Mantri Awas Yojana- Urban (PMAY-U) and Urban Transport is assisting the States to address the challenges of urbanization through a combination of increased investment, strengthening the framework of governance and finance and a comprehensive capacity building program for all levels of government.

Swachh Bharat Mission - Urban

1188. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has any plan in its vision for the next phase of the Swachh Bharat Mission-Urban (SBM-U) aiming at ensuring safe containment, transportation, disposal of faecal sludge and septage from toilets;

(b) whether Government has any priority plan for treatment of all wastewater before discharging it into water bodies; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Swachh Bharat Mission-Urban (SBM-U), has been continued till 31.03.2021. Atal Mission for Urban Rejuvenation and Transformation (AMRUT), which also funds Faecal Sludge & Septage Management (FSSM) projects that ensure safe containment, transportation and disposal of faecal sludge and septage from toilets, has also been continued upto 31.03.2021.

Extension of MNREGA to cities

1189. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Ministry has any plan to revive urban employment by extending MNREGA to cities;

(b) if so, the details thereof; and

(c) what steps are being proposed to overcome the livelihood crisis to prevent urban workers from falling into poverty and for countervailing the sharp and sudden rise inequality?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) No such proposal is under consideration at the Ministry of Housing and Urban Affairs.

However, the Ministry is implementing Prime Minister Street Vendor's Atma Nirbhar Nidhi Scheme (PM SVANidhi) to facilitate collateral free working capital loans upto Rs 10,000 of 1 year tenure, to street vendors to resume their business post COVID-19 pandemic lockdown. The Ministry is, also, implementing the "Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAYNULM)" to reduce poverty and vulnerability of urban poor households by enabling them to access gainful self-